

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
OA No.142/94

NEW DELHI THIS THE 21ST DAY OF JANUARY, 1994.

HON'BLE MR.JUSTICE S.K.DHAON, VICE-CHAIRMAN
HON'BLE MR.B.K.SINGH, MEMBER(A)

Shri Colmon Toppo
S/o Sh.Bonjamin Toppo
R/o 153, Sector 7
Pushp Vihar,
New Delhi ... Applicant

BY ADVOCATE SHRI V.K.RAO

vs.

1. Union of India
through Secretary
Ministry of Finance
South Block
New Delhi.
2. Director General
Directorate of Revenue Intelligence
D.Block, I.P.Bhavan
I.P.Estate
New Delhi.
3. Deputy Director(Admn)
Directorate of Revenue Intelligence
'D' Block, I.P.Bhavan
I.P.Estate
New Delhi ... Respondents

ORDER(ORAL)

Learned counsel for the applicant
states that this application may be
dismissed as withdrawn. Accordingly it
is dismissed.


(B.K.SINGH)
MEMBER(A)


(S.K.DHAON)
VICE-CHAIRMAN(J)

SNS